

(a) whether Government have approved the setting up of Rs. 3 crores export-oriented texturised vegetable protein plant at Bulandshahr; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b). A letter of Intent has been issued for the setting up of a unit for manufacture of texturised vegetable protein at Bulandshahr (U.P.) for an annual capacity of 15,000 tonnes. The scheme involves export of entire production which is likely to result in a foreign exchange earning of Rs. 22.5 crores per annum, and import of capital goods of the value of Rs. 10 lakhs. The total capital investment has been indicated as Rs. 1.50 crores.

Manufacture of Electric Typewriters

*421. SHRI C. K. JAFFER SHARIEF: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased state:

(a) whether there is any proposal under Government's consideration to get electric typewriters manufactured by the Hindustan Teleprinters; and

(b) if so, by when such a typewriter will be available in the market and its cost?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b). As part of the diversification programme, Messrs. Hindustan Teleprinters have undertaken the manufacture of electric typewriters. Their proposal for the manufacture of 4000 Nos. of electric typewriters per annum has been approved by Government. This project involves no foreign collaboration and the electric typewriter has been developed

entirely by the research and development efforts of the company. The first batch of electric typewriters has been assembled and these are undergoing reliability tests with a view to carrying out modification if necessary. As soon as these are completed, the machines will be put in the market. The cost per unit will be worked out after the final model is ready.

Imbalance in Development of Gujarat

*422. SHRI D. P. JADEJA: Will the Minister of PLANNING be pleased to state:

(a) whether any special attention has been paid to correct imbalance in the development of Gujarat; and

(b) if so, the results achieved?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Correction of intra-State imbalance in economic development is primarily the responsibility of the concerned State Government. According to the information received from the Government of Gujarat, a number of special steps are being taken to correct imbalance in development of the State. The results achieved by the end of the Fourth Five Year Plan are reported as under:—

(i) **Tribal Areas:** In the 52 tribal development blocks improvements in agriculture were effected through distribution of agricultural inputs, construction of wells, supply of electric motors, etc. Land reclamation in 6500 hectares and soil conservation in 41000 hectares was done. The membership of cooperative societies has increased to 3.70 lakhs. Construction of roads networks has provided linkages to remote tribal areas. 845 drinking wells were constructed or repaired. Ashram schools and other educational facilities

and other medical facilities have been extended in these areas.

The Government of Gujarat have also formulated and submitted a tribal area sub-plan to the Planning Commission which is currently being examined.

(ii) *Drought Prone Areas*: There are 41 drought prone areas in Gujarat. In the Fourth Five Year Plan, an amount of Rs. 11.54 crores was spent on the drought prone areas programme for the various activities like minor irrigation, roads, soil conservation, drinking water, etc. An employment of about 147 lakh man-days is estimated to have been created against this expenditure. The D.P.A.P. continues in the Fifth Five Year Plan for which a provision of Rs. 38 crores is being made. This programme will continue to emphasise development along with creation of employment in these areas.

(iii) *Economically backward talukas*: For the economically backward talukas and selected talukas suffering from sectoral imbalance, special provisions were made during Fourth Five Year Plan for minor irrigation, soil conservation, roads, etc. It has been decided to continue these schemes for 31 talukas not covered by the tribal sub-plan and the drought prone area programme.

(iv) *Industrially backward areas*: There are 10 industrially backward districts in the State which receive concessional finance from the financial institutions. In these areas the number of small scale industries registered with the Industries Directorate increased from 2336 on 31st March, 1969 to 5696 in the end of the Fourth Five Year Plan. The State Financial Corporation has sanctioned loans of over Rs. 18 crores upto the end of the Fourth Plan for the industrial units in these areas. These areas are also being benefited by the

allotment of developed plots and built up sheds which are being supplied to the entrepreneurs along with supply of machinery. These areas are also benefitting by the preference given to them in the purchase of raw materials. The districts of Pachmahals, Broach and Surendranagar are also eligible for the central cash subsidy and an amount of Rs. 57 lakhs has been sanctioned to 210 units.

न्यूनतम आवश्यकता कार्यक्रम (मिनीमम नीड्स प्रोग्राम) क्रियान्वित करने के लिये राज्यों को बिजली की सप्लाई

* 423. श्री मूलचंद डागा : क्या ऊर्जा मंत्री यह बताने का कृपा करेंगे कि :

(क) क्या सरकार का विचार राज्यों को बिजली की सप्लाई के मामले में प्राथमिकता देने का है ताकि वे न्यूनतम आवश्यकता कार्यक्रम क्रियान्वित कर सकें ; और

(ख) यदि हाँ, तो उन राज्यों के नाम क्या हैं ?

ऊर्जा मंत्री (श्री कृष्ण चण्ड पन्त) : (क) और (ख) : न्यूनतम आवश्यकता कार्यक्रम के एक भाग के रूप में कार्यान्वित किये जा रहे ग्राम विद्युत्करण कार्यक्रमों को आवश्यकताओं को पूर्ण करने के लिये आवश्यक विद्युत् का संबंधित राज्यों में विद्युत् उत्पादन से प्रबन्ध करना होता है। पांचवों योजना में राज्यों के लिये विद्युत् को आवश्यकताओं का निर्धारण करने और परियोजनाओं को स्वीकृति देने में इस पहलू पर विचार किया गया है। जिन राज्यों में न्यूनतम आवश्यकता कार्यक्रम के अन्तर्गत ग्राम विद्युत्करण किया जाएगा, वे इस प्रकार हैं।